

**GOVERNMENT OF INDIA**

**MINISTRY OF MINES**

**RAJYA SABHA**

**QUESTION NO 26.07.2010**

**ANSWERED ON**

**PAY REVISION OF EMPLOYEES IN NALCO .**

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SHRI RUDRA NARAYAN PANY

Will the Minister of RURAL DEVELOPMENT INFORMATION AND BROADCASTING MINES be pleased to state :-

(a) whether the pay of the officers of National Aluminium Company (NALCO) has been revised;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

### **ANSWER**

THE MINISTER OF MINES AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B. K. HANDIQUE)

(a) & (b): Yes, Sir. Presidential Directives for revising the scale of pay of Executives of National Aluminium Company Limited (NALCO) w.e.f 1.1.2007 in conformity with the extant guidelines of Department of Public Enterprises (DPE) on the subject were issued by the Ministry of Mines on 20.5.2009. The revised guidelines of DPE on pay revision inter alia stipulate that there will be no change in the ten approved pay scales of below Board level executives in Central Public Sector Enterprises as indicated in DPE's OM dated 26.11.2008 and that there should not be any justification for introducing intermediary pay scales.

(c): NALCO has informed that pay scales of officers of the Company have been revised w.e.f 1.1.2007 except in respect of four grades namely, E01, E02, E06 and E07, which being intermediary DPE pay scales, do not readily have corresponding revised pay scales. Revised proposal for fitting the executives of these four categories into appropriate DPE pay scales has been recommended by NALCO to the Ministry of Mines for consideration and approval.